

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 123 of 2017 (SZ)**

Applicant(s)  
Krithika Gokulnath SNN Raj  
Serenity Apartments  
Elanahalli  
Bangalore.

Vs. Respondent(s)  
Registrar,  
Anna University,  
Guindy  
Chennai and 8 others.

Legal Practitioners for Applicant(s)  
KNS Law Chambers  
Kaushik N. Sharma  
J. Jeya Sabare Eswaran

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 29<sup>th</sup> May, 2017</p> <p>Heard the learned counsel appearing for the applicant.</p> <p>Issue notice to the respondents by Registered Post with acknowledgement due and dasthi.</p> <p>List the matter on 06.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>